



# In The High Court of Manipur at Imphal

[CAUSELIST FOR FRIDAY, THE 15<sup>TH</sup> JANUARY, 2021]  
VIDEO CONFERENCE AT 10:30 A.M

Link for video conferencing will be e-mailed/ SMS to the concerned parties.  
[Publish Under the Authority of Honourable the Chief Justice.]  
Web site:<http://clists.nic.in>

COURT NO - 3

BEFORE

HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

SI. No.	Case No	Party Detail	Petnr. Advocate	Respnt Advocate
<b><u>MOTION</u></b>				
1)	WP(C)/27/2021 AS PER DIRECTION OF THE HON'BLE CHIEF JUSTICE	K C DAISINLUNG <b>Vs</b> LIFE CORPORATION OF INDIA (LIC) AND 3 OTHERS	MR. D JULIUS RIAMEI	
<b><u>ADMISSION PART HEARD</u></b>				
2)	WP(C)/777/2019 <i>Contract work order matter (RED/MSRDA)</i>	M/S MD SALM KHAN AND BROTHERS <b>Vs</b> STATE OF MANIPUR AND 2 ORS	MR. BP SAHU	MR. Y NIRMOLCHAND GA
<b><u>ADMISSION</u></b>				
3)	EL.PET./11/2017	L IBOMCHA SINGH <b>Vs</b> L JAYANTAKUMAR SINGH AND 6 ORS	MR. N DAVID MR. TH DEEPAK MR. B. ROSHN IKUMAR MR. MD ARSHAD MR. TH HENBA MR. A SACHIKUMAR MR. TH HENRY S. BISWAJIT MEITEI MR. TH MODHU	MR. A GOLLY MR T RAJENDRO L PINKY MR. S DEVAJIT
4)	<b>With</b> MC(El.Pet.)/26/2020	LAISHOM IBOMCHA SINGH <b>Vs</b> LANGPOKLAKPAM JAYANTAKUMAR SINGH AND 6 OTHERS	MR. AJOY PEBAM	MR. A GOLLY

5)	<b>With</b> MC(El.Pet.)/16/2020	LANPOKLAKPAM JAYANTAKUMAR SINGH <b>Vs</b> LAISHOM IBOMCHA SINGH AND ANR	MR. A GOLLY	X
6)	<b>With</b> MC(El.Pet.)/22/2020	LANGPOKLAKPAM JAYANTAKUMAR SINGH <b>Vs</b> LAISHOM IBOMCHA SINGH AND 6 OTHERS	MR. A. PETER	X
7)	WP(C)/799/2019 <i>LAND AND COMPENSATION MATTERS (POWERGRID CORPORATION) with W.P. (C) No. 498 of 2018 D/O</i>	SEIKHOTHANG HAOKIP <b>Vs</b> THE CHAIRMAN AND MANAGING DIRECTOR POWER GRID CORPORATION OF INDIA LTD	MR. N BIREN	NITIN KHERA
8)	WP(C)/872/2019	SMT KONSAM BALA DEVI <b>Vs</b> STATE OF MANIPUR	MR. S JASOBANTA	GA
9)	WP(C)/411/2020 AWARD OF CONTRACT (FCI)	GAIKHONLUNG PANMEI <b>Vs</b> FCI AND ORS	MR. N. ABHI MR. M GUNEDHOR	
10)	WP(C)/420/2020	THE LANGOL LUKHOI THANG-TA SINDAM SANG <b>Vs</b> STATE OF MANIPUR AND 3 ORS	MC LINTHOINGAMBEE MR. ALBERT KEISHAM MR. L SHYAM	MR. LENIN HIJAM, ADDL A.G
11)	WP(C)/467/2020	LEISHANGTHEM MEMMA DEVI <b>Vs</b> THE DIRECTOR STATE COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING AND 3 ORS	MR. N KHELEMBA MR. IROM DENNING MR. I LALITKUMAR	MR. S JASOBANTA MR. A. VASHUM, GA
12)	WP(C)/491/2020	SHRI BL ROSHAN <b>Vs</b> STATE OF MANIPUR AND 7 ORS	J HILLSON ANGOM MR. M RAKESH	MR. M DEVANANDA MR. L INDRAKUMAR MR. HS PAONAM MR. CH DHANANJOY GA
13)	WP(C)/507/2020	SHRI JACOB THANMI AND 99 ORS <b>Vs</b> THE UNION OF INDIA AND 2 ORS	TIMMIWON RAIHING PAMCHUIA GANGTE MR. RS REISANG, SR. ADVOCATE	MR S SURESH ASG
14)	WP(C)/564/2020	SHRI L DHYANCHAND SINGH AND ANR <b>Vs</b> STATE OF MANIPUR AND 2 ORS	MR. LEO ROMMEL S MR. CH DHANANJOY	MR. N JOTENDRO MR. MURTAZA AHMED MR. A JANKINATH SHARMA GA
15)	WP(C)/573/2020	SMT. KHUNDRAKPAM RATNA DEVI <b>Vs</b> STATE OF MANIPUR AND 3 ORS	MR. KH TARUNKUMAR MR. KH TOMBA	MR. A. ARUNKUMAR MR. HS PAONAM GA
16)	<b>With</b> MC(WP(C))/205/2020	YUMNAM SUNDARI DEVI AND 2 OTHERS <b>Vs</b> KHUNDRAKPAM RATNA DEVI	MS. BABITA TH	MR. KH TARUNKUMAR TH REBATI MR. H DEBENDRA, GA

- |                     |   |   |                                       |   |
|---------------------|---|---|---------------------------------------|---|
| 17)                 | WP(C)/622/2020<br>WITH CAVEAT NO.<br>184/2020 | LAIRENLAKPAM<br>POIREITON MEITEI AND 9<br>ORS<br><b>Vs</b><br>STATE OF MANIPUR AND<br>4 ORS                 | MD. AJMAL HUSSAIN<br>MR. M HEMCHANDRA | MR. HS PAONAM<br>GA   |
| 18)                 | <b>With</b><br>MC(WP(C))/201/2020             | SORAM PRIYANANDA<br>SINGH AND 2 OTHERS<br><b>Vs</b><br>LAIRENLAKPAM<br>POIREITON MEITEI AND<br>14 OTHERS    | MR. N BIPIN<br>MR. HS PAONAM          | MR. M HEMCHANDRA<br>MR. JUNO RAHMAN<br>PP                     |
| 19)                 | <b>With</b><br>MC(WP(C))/202/2020             | HEIKRUJAM DEBESWAR<br>SINGH AND 16 OTHERS<br><b>Vs</b><br>LAIRENLAKPAM<br>POIREITON MEITEI AND<br>14 OTHERS | MR. N BIPIN<br>MR. HS PAONAM          | MR. M HEMCHANDRA<br>MR. JUNO RAHMAN<br>PP                     |
| 20)                 | <b>With</b><br>MC(WP(C))/218/2020             | TH BIMOL SINGH AND 8<br>OTHERS<br><b>Vs</b><br>LAIRENLAKPAM<br>POIREITON MEITEI AND<br>14 OTHERS            | MR. HS PAONAM                         | MR. JUNO RAHMAN   |
| 21)                 | <b>With</b><br>WP(C)/559/2020                 | SHRI LAIRENLAKPAM<br>POIREITON MEITEI AND 9<br>ORS<br><b>Vs</b><br>STATE OF MANIPUR AND<br>4 ORS            | MR. M HEMCHANDRA                      | GA  |
| 22)                 | <b>With</b><br>WP(C)/609/2020                 | VICTOR DUIDANG AND 4<br>OTHERS<br><b>Vs</b><br>STATE OF MANIPUR AND<br>5 OTHERS                             | MR. M HEMCHANDRA                      | MR. S. NEPOLEAN, G.A.<br>KH. SOMORJIT<br>GA                   |
| 23)                 | WP(C)/637/2020                                | NINGTHOUJAM SURBALA<br>DEVI<br><b>Vs</b><br>STATE OF MANIPUR AND<br>ANOTHER                                 | MR. HS PAONAM                         | GA<br>MR. A MANIGUN   |
| 24)                 | <b>With</b><br>MC(WP(C))/313/2019             | NINGTHOUJAM SURBALA<br>DEVI<br><b>Vs</b><br>STATE OF MANIPUR AND<br>ANR                                     | MR. A ARUNKUMAR                       | MR. KH TARUNKUMAR<br>GA                                       |
| 25)                 | <b>With</b><br>WP(C)/482/2019                 | NINGTHOUJAM SURBALA<br>EVI<br><b>Vs</b><br>STATE OF MANIPUR AND<br>ANR                                      | MR. HS PAONAM                         | MR. KH TARUNKUMAR<br>GA                                       |
| <b><u>ORDER</u></b> |   |   |                                       |   |
| 26)                 | MC(WP(C))/158/2020                            | THE REGISTRAR,<br>MANIPUR UNIVERSITY<br>AND ANR<br><b>Vs</b><br>MISS HOINEILAM KIPGEN<br>AND ANR            | MS. H KUNJESHORI                      | MR. N IBOTOMBI<br>S VIJAYANAND SHARMA,<br>CGC<br>MR. KH TOMBA |

27) **With**  
WP(C)/28/2020

HOINEILAM KIPGEN  
**Vs**  
MANIPUR UNIVERSITY  
AND 2 ORS

MR. KH TOMBA

MR. BP SAHU

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

**( Y. ROTHER )**  
REGISTRAR (JUDL.)/(VIG.)